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THE ASSAM GAZETTE

অসাধাৰণ
EXTRAORDINARY
প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত
PUBLISHED BY THE AUTHORITY

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No. 439 Dispur, Monday, 19th October, 2020, 27th Asvina, 1942 (S. E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 19th October, 2020

No. LGL.234/2017/34.— The following Act of the Assam Legislative Assembly which received the assent of the Governor on 12th October, 2020 is hereby published for general information.

ASSAM ACT NO. XX OF 2020

(Received the assent of the Governor on 12th October, 2020)

THE ASSAM STATE CAPITAL REGION DEVELOPMENT AUTHORITY (AMENDMENT) ACT, 2020

AN ACT

further to amend the Assam State Capital Region Development Authority Act, 2017.

Preamble

Whereas it is expedient further to amend the Assam State Capital Region Development Authority Act, 2017, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

Assam Act
No. XXXVIII
of 2017

It is hereby enacted in the Seventy-first Year of the Republic of India, as follows:-

Short title, extent
and
commencement.

1. (1) This Act may be called the Assam State Capital Region Development Authority (Amendment) Act, 2020.

(2) It shall have the like extent as the principal Act.

(3) It shall come into force at once.

Amendment of
The Schedule and
Annexure-I.

2. In the principal Act, in the Schedule and ANNEXURE-I, respectively, for the existing Serial No/s 2 and 5, the following shall be substituted, namely:-

“2. Kamrup District- Hajo, Palashbari (excluding Rabha Hasong Autonomous Council areas), Rangia, Goroimari (excluding Rabha Hasong Autonomous Council areas), Chaygaon (excluding Rabha Hasong Autonomous Council areas), Boko (excluding Rabha Hasong Autonomous Council areas), North Guwahati, Kamalpur and Koya circle”.

“5. Morigaon District – Mayong and Marigaon Circle (excluding Tiwa Autonomous Council areas except Jagiroad Development Authority area)”.

S. M. BUZAR BARUAH,

Commissioner & Secretary to the Government of Assam,
Legislative Department, Dispur, Guwahati-6.